

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1297 of 2019

IN THE MATTER OF:

V.K. Abdul Rahim

...Appellant

Versus

The Federal Bank Ltd. & Anr.

...Respondents

For Appellant: Shri Mushtaq and Shri Ranjan N., Advocates

**For Respondents: Shri P.I. Jose and Shri Kunal Manav, Advocates
(R-1)
Miss P.S. Chandralekha, Advocate (R-2)**

ORDER

13.01.2020 List this Appeal for admission (after Notice) on 27th
January, 2020.

Interim Order dated 28.11.2019 to continue till next date.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md